

ITEM NO.107

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6663-6664/2014

GAJRAJ PRASAD TIWARI

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

Date : 27-07-2022 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Appellant(s) Mr. Ameet Singh, Adv.
Ms. Pareena Swarup, Adv.
Ms. Payal Swarup, Adv.
Mr. Prashant Chaudhary, AOR

For Respondent(s) Mr. Tanmaya Agarwal, AOR

UPON hearing the counsel the Court made the following
O R D E R
List after four weeks.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
COURT MASTER (NSH)